



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/473 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup(M), Guwahati.

Dated Guwahati the 20th January, 2020.

Sub: **Restricted holiday.**
Ref:- Your e-mail dated 18.01.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday 17.01.2020, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/474 /A, dated 20.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan